

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-129/2006/3293/A

From :- Smti. Pronita Morang,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Naim Uddin Ahmed,  
Principal Judge,  
Family Court, Nalbari.

Dated Guwahati, the <sup>201</sup>22 May, 2025.

Sub:- **Station leave.**

Ref:- Your letter No. FC.NLB/08/2019/452 dated 20.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 20.05.2025 till the morning of 21.05.2025.** The Counsellor, Family Court, Nalbari, and in his absence, the Chief Judicial Magistrate, Nalbari would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-129/2006/3294/A dated , 22-05-2025**  
Copy to:

✓ The Project Manager, Gauhati High Court.

22.05.25

**JT. REGISTRAR (VIGILANCE)**

Sd/-